

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

MA 143/2017 IN TCP 70/397-398/MB/2013

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: **NANDKISHOR SHANKAR KAMTHE & ORS.**

**v/s.**

**HINDUSTAN SUGARS LTD. & ORS.**

**SECTIONS OF THE COMPANIES ACT : 397-398 OF C.A., 1956**

---

ORDER

38. MA 143/2017 IN TCP 70/397-398/MB/2013

Petitioner side absent. Respondent side present. List this matter on  
30.10.2018.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)